# GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION RAJYA SABHA UNSTARRED QUESTION NO: 810 (TO BE ANSWERED ON THE 28<sup>th</sup> July 2015)

#### DISINVESTMENT OF AAI

#### 810. SHRI RAJEEV SHUKLA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether there is any proposal to list the Airports Authority of India (AAI) in the Stock Market; if so, the details thereof;
- (b) whether there is any proposal to disinvest the AAI, if so, the details thereof; and
- (c) what is the projected amount that will be realized from the disinvestment?

### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Dr Mahesh Sharma)

- (a): Yes, Sir. In order to improve efficiency and transparency, the Government has envisaged the draft Civil Aviation Policy which provides for institutional reforms including corporatising and listing of the Airports Authority of India in the stock exchange.
- (b) : No, Sir.

(c): Does not arise.

\*\*\*\*